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ASSETS & LIABILITIES (At a glance)

NAME OF THE JUDGE

JUSTICE VIVEK SINGH THAKUR

DATE OF APPOINTMENT

12.4.2016

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY

MOVABLES

Land	Buildings	Total amount in Bank Deposits FD/SB	Gold & Sliver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
 (i) Share to the extent of 8.10 bighas in land in Village Lanjata, Pargana Ajmerpur, Sub-Tehsil Bharari, District Bilaspur, Himachal Pradesh Pin: 174027 (ii) Approximately 300 Square Metres underneath House on HIG-36/37, HUIMUDA Colony, Lakhanpur, Bilaspur, H.P. 174001 	 (i) Share in ancestral House in village Lanjata, Pargana Ajmerpur, Sub-Tehsil Bharari, District Bilaspur, H.P. Joint with brothers. (ii) House on HIG-36/37, HUIMUDA Colony, Lakhanpur, Bilaspur, H.P. 174001 Joint with Brother 	Savings :₹14,80,407 FDRs:₹3,37,361 PPF: ₹14,92,075.63 As on 31.3.2019	Gold: Two rings & Locket: 9 grams approximately, with stones: Pearl Gemstone, Blue Saphire, Red Coral		Investment of ₹35,13,230/- in different companies. LIC Policies: ₹7,40,000 GPF: ₹17,49,880/- as on 31.3.2019
(iii) Share in the land beneath the building (Flat: 3-Om Bhawan, Himland Shimla-171001) proportional to area of flat with respect to total built-up area of building.	(iii) Flat: 3-Om Bhawan, Himland, Shimla-171001				

Note: Further details available with the Hon'ble Chief Justice

LIABILITIES

Particulars :-

Nil.

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE

JUSTICE VIVEK SINGH THAKUR

DATE OF APPOINTMENT

12.4.2016

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY

MOVABLES

Land	Buildings	Total amount in Bank Deposits FD/SB	Gold & Sliver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
 Land beneath House No.1292, Ucha Khera, Char Bhowni the Khu, Near Jain Temple, Ropar (Punjab) Share in Land beneath and adjacent to House: Amar Niwas, Mai Ka Bag, Chamba, District Chamba, Himachal Pradesh. 	1. House No.1292, Ucha Khera, Char Bhowni Da Khu, Near Jain Temple, Ropar (Punjab) Joint with sisters. 2. Amar Niwas, Mai Ka Bag, Chamba, District Chamba, Himachal Pradesh. Joint with sisters and aunts.	Savings:₹39,441/- PPF: ₹8,12,448.77 as on 31.3.2019	Gold: 900 grams. Self acquired and ancestral. Silver: 2 kgs approximately Ancestral.	One: TATA Indigo: 2012 Model.	Investment of ₹16,15,955/- in different companies. LIC Policies: ₹2,40,000/- Provident Fund (GPF): ₹31,01,617/-

Note: Further details available with the Hon'ble Chief Justice

LIABILITIES

Particulars :-

Nil.

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ASSETS & LIABILITIES (At a glance)

NAME OF THE JUDGE

JUSTICE VIVEK SINGH THAKUR

DATE OF APPOINTMENT

12.4.2016

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY

MOVABLES

Land	Buildings	Total amount in Bank Deposits FD/SB	Gold & (Weight)	Sliver	Vehicles (Nos.)	Shares, Mutual Funds & others if any
		Savings: ₹11,613/- FDR: Maturity value ₹2,58,102/- as on 7.7.2021			Cycle: One.	LIC Policies: 1.₹15,00,000/- ₹52,521/- yearly. 2.₹40,000/- Single premium of ₹30,752/-

Note: Further details available with the Hon'ble Chief Justice

LIABILITIES

Particulars

Nil.